

DIVISION BENCH

ITEM NO.203

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.29/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | PANKAJ PATHAK & ORS. V/S TIMECITY INFRASTRUCTURE & HOUSING LIMITED & ORS. |
| UNDER SECTION | 241/242 OF COMPANIES ACT, 2013 |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Adesh Tandon, PCS

: For the Petitioners

Sh. Krishna Dev Vyas, Adv.

: For the ROC

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the ROC seeks and is granted two weeks time to file the report on behalf of the ROC, by serving an advance copy to the other side.
- 2.** Let the matter be adjourned for further hearing on 29th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

25th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*